

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 91 of 2014

Appeal No. 97 of 2014 & IA No. 313 of 2014

Appeal No. 98 of 2014 & IA Nos. 343/14, 402/14 and 343/14

Appeal Nos. 100,115,116,134 of 2014

Appeal No. 133 of 2014 & IA No. 234 of 2014

Appeal No. 100 of 2013 & IA No. 116 of 2013

Appeal No. 151 of 2013 & IA No. 220 of 2013

Appeal No. 124 of 2014

Appeal No. 125 of 2014 & IA No. 211 of 2014

Appeal No. 139 of 2014 & IA No. 238 of 2014

Appeal No. 44 of 2014 & IA No. 65 of 2014

Appeal No. 74 of 2014 & IA No. 143 of 2014

Dated: 29th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matters of :

Appeal No. 91 of 2014

**Ajmer Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Mandakani Ghosh

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay
Bhajjal for R-1

Appeal No. 97 of 2014 & IA No. 313 of 2014

**Uttar Haryana Bijli Vitran Nigam Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Ms. Anushree
Bardhan and Ms Poorva Saigal

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay
Bhajjal for R-1

Appeal No. 98 of 2014 & IA Nos. 343/14 , 402/14 and 343/14

Uttar Haryana Bijli Vitran Nigam Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Ms. Anushree Bardhan and Ms Poorva Saigal

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay Bhajjal for R-1

Mr. Amit Kapur, Mr. Buddy Ranganadhan, Ms. Poonam Verma, Ms. Kirat Nagra, Mr. Prashant Kumar, Mr. Gaurav Vyas, Ms. Pallavi Garg, Mr. Malav Deliwala and Mr. Shantanu Singh for R-2

Appeal No. 100 of 2014

Punjab State Power Corporation Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan and Ms. Mandakini Ghosh

Counsel for the Respondent(s) : -

Appeal No. 115 of 2014

Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Samir Malik

Counsel for the Respondent(s) : -

Appeal No. 116 of 2014

Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Samir Malik

Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Buddy Ranganadhan, Ms Poonam Verma,

Mr. Kirat Nagia, Mr. Prashant Kumar,
Mr. Gaurav Dudeja, Mr. Pranav Vyas,
Ms. Pallavi Garg, Mr Shantanu Singh,
Mr. Malav Deliwala for R-2

Appeal No. 134 of 2014

Prayas Energy Group **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Kirat Nagra, Mr. Pranav Vyas and
Ms. Pallavi Garg for R-2

Appeal No. 133 of 2014 & IA-234 of 2014

Prayas Energy Group ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : -

Appeal No. 100 of 2013 & IA No. 116 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. **Appellant(s)**
(Jointly through Haryana Power Purchase centre)
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan, Ms. Poorva
Saigal, Mr. Vaibhav Tyagi and
Mr. Apporve Karol

Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Buddy
Ranganadhan, Ms. Poonam Verma,
Mr. Kirat Nagia, Mr. Prashant Kumar,
Mr. Gaurav Dudeja, Ms. Pallavi Gar,
Mr. Shantanu Singh and Mr Malav
Delhiwala

Mr. Nikhil Nayaar and Mr. Dhananjay
Bhajjal for R-1

Appeal No. 151 of 2013 & IA No. 220 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. **Appellant(s)**
Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran,
Ms. Anushree Bardhan, Mr. Poorva
Saigal, Mr. Vaibhav Tyagi and
Mr Apoorve Karol

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and Mr. Dhanjay
Bajal for R-1

Mr. Samir Malik for MSEDCL

Appeal No. 124 of 2014

Energy Watchdog & Anr. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and
Mr. Dhanjay Bajal for R-1

Appeal No. 125 of 2014 & IA No. 211 of 2014

Energy Watchdog & Anr. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Pranab Vyas and Mr Somnath Sukla

Mr. Nikhil Nayyar and
Mr. Dhanjay Bajal for R-1

Mr. Kirat Nagia and Ms. Pallavi Garg for
R-2

Appeal No. 139 of 2014 & IA No. 238 of 2014

Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Samir Malik

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and
Mr. Dhanjay Bajal for R-1

Appeal No. 44 of 2014 & IA No. 65 of 2014

Dakshin Haryana Bijli Vitran Ltd. & Ors. **.... Appellant(s)**
Versus
GMR-Karalanga Energy Ltd. & Ors. **.... Respondent(s)**

Counsel for the Appellant(s) : Mr.G. Umapathy

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-5
Mr. Rajiv Bhardwaj and Mr. Prashant Mathur for R-3

Mr. Amit Kapur and Mr. Rohit Venka for R-1

Appeal No. 74 of 2014 & IA No. 143 of 2014

Gridco Ltd. **.... Appellant(s)**
Versus
GMR-Karalanga Energy Ltd. & Ors. **.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-6
Mr. Amit Kapur and Mr. Rohit Venkat for R-1

ORDER

Post the matters to **30th October, 2014 at 11.00 a.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

sh/jps